

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No.402
IB/870/ND/2022

IN THE MATTER OF:

Ruchira Green Earth Private Limited	...	Applicant
Versus		
KLB Komaki Private Limited	...	Respondent

Order under Section 9 of IBC 2016.

Order delivered on 10.03.2023

Coram:

Mr. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (JUDICIAL)

DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant	: Mr. Abhishek Anand, Adv. & Mr. Nipun Gautam, Adv.
For the Respondent	: Mr. OR Swaroop George, Adv.

ORDER

Ld. Counsel for the Corporate Debtor has prayed for grant of time for filing the reply. Time prayed for is granted. Reply be filed within two weeks.

Let the matter be fixed for hearing on **14.04.2023**.

Sd/-

DR. BINOD KUMAR SINHA,
MEMBER (TECHNICAL)

Sd/-

ASHOK KUMAR BHARDWAJ,
MEMBER (JUDICIAL)